

ITEM NO.37

Court 5 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 607/2021

JACOB PULIYEL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 71402/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 65383/2021 - EXEMPTION FROM FILING O.T.
IA No. 110625/2021 - INTERVENTION/IMPLEADMENT)

Date : 29-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Cheryl Dsouza, Adv

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. K.M. Nataraj, Ld. ASG
Ms. Aishwarya Bhati, Ld. ASG
Mr. Gurmeet Singh Makker, AOR
Mr. Kanu Agrawal, Adv.
Mr. Ketan Paul, Adv.
Mr. Rajat Nair, Adv.

Mr. P.B. Suresh, Adv
Mr. Vipin Nair, AOR
Mr. Arindam Ghosh, Adv
Mr. Karthik Jayashankar, Adv
Mr. Prakash Baghel, Adv
Mr. Anshuman Bahadur, Adv

Ms. Malvika Kapila, AOR
Ms. Monisha Mane Bhangale, Adv.
Ms. Warisha Parkar, Adv.
Ms. Tanwangi Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 13.12.2021.

Additional documents, if any, be filed, in the
meanwhile.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master